



प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

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July 20, 2009

Certificate of Registration - Cancelled

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's name	Address of Registered office	Date of cancellation
1.	V.R. Finlease Private Limited	S-12 Double Storey, New Rajinder Nagar, New Delhi-110060	June 25, 2009
2.	Geberit Electronics Ltd. (formerly Sandhya Securities Limited)	603-612, Moti Ram Road, am Nagar, Shahdara Delhi-110032	May 21, 2009
3.	Steering Securities & Finance Private Limited	1/18B, Asaf Ali Road, New Delhi-110002	July 01, 2009

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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